284 Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No. States/UTs		Number of Proposals
18. Uttarakhand		1
19. Uttar Pradesh		2
20. West Bengal		3

Special plans for development of tribal areas

21.

Puducherry

1

†1254. SHRI MEGHRAJ JAIN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has any special plans to provide basic facilities like power, health, roads, water and education etc. in tribal areas and if so, the details thereof;
- (b) whether any special funds have been granted towards development of these areas during the last three years and current year and if so, the details thereof, Statewise and scheme-wise; and
- (c) whether Government has received suggestions from various States in this regard and if so, the details of suggestions received and the steps taken on them, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Government has adopted a Tribal Sub-Plan Strategy (now called as Schedule Tribe Component) for overall development of tribal people across the country, which include support for education, health, power, roads, sanitation, water supply, livelihood etc. The major part of infrastructural development activities and provision of basic amenities is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while Ministry of Tribal Affairs through its programmes Special Central Assistance(SCA) to Tribal Sub Scheme (TSS) and Grants under Article 275(1) of the Constitution provides block grants to State Governments to address need of critical gaps as an additive to main ydiicle *i.e.* Tribal Sub Plan. Details of release of funds to the State Governments during the last three and current year under SCA to TSS and Article 275(1) Grants are given in Statement (See below).

(c) Ministry of Tribal Affairs has not received any specific suggestions in this regard from the State Governments.

[†]Original notice of the question was received in Hindi.

Statement

Details of fund Released under SCA to TSS and Article 275(1) of Constitution during the last three year and current year (as on 26.12.2017)

(₹ in Lakh)

SI. No. States		A	art275(1) of th	e Constitution		SCA to TSS				
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18	
		Total	Total	Total	Total	Total	Total	Total	Total	
		Released	Released	Released	Released	Released	Released	Released	Released	
1	2	3	4	5	6	7	8	9	10	
1.	Andhra Pradesh	2139.00	5500.00	2869.43	3591.11	2937.82	3500.00	5000.42	3624.77	
2.	Arunachal Pradesh	1880.40	3000.80	6580.53	5660.80	0.00	0.00	0.00	0.00	
3.	Assam	0.00	0.00	844.12	0.00	1788.59	5844.00	3407.80	0.00	
4.	Bihar	586.00	0.00	1467.58	991.89	403.00	1368.26	743.74	0.00	
5.	Chhattisgarh	10778.00	11904.31	10488.52	8248.92	9826.50	10809.64	11717.82	10266.56	
6.	Delhi	65.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
7.	Goa	0.00	400.00	450.00	0.00	0.00	0.00	455.68	102.75	
8.	Gujarat	8592.45	11680.00	9739.02	10270.41	10382.74	10566.50	9488.00	7701.90	

1	2	3	4	5	6	7	8	9	10
).	Himachal Pradesh	190.99	523.20	1595.87	1968.02	997.99	475.00	1959.39	2159,61
10.	Jammu and Kashmir	0.00	2000.00	3539.66	3049.06	0.00	2000.00	3671.61	3626.50
1.	Jharkhand	9873.00	12202.96	9489.38	9489.05	9571.11	10000.00	9820.75	6974.41
12.	Karnataka	4880.40	6300.00	4664.00	5881.74	3000.00	4370.00	5100.00	5955.37
13.	Kerala	748.94	1085.44	695.58	221.76	530.00	357.50	808.09	808.43
l4.	Madhya Pradesh	17321.42	14845.15	14971.43	19405.19	15274.22	11501.21	19236.61	20289.66
15.	Maharashtra	11701.29	13374.00	11536.53	12862.24	11726.19	12514.91	9547.00	12810.38
l6.	Manipur	1600.01	1216.00	1694.40	1858.54	1118.00	1100.00	2260.00	2144.19
17.	Meghalaya	2334.03	1507.68	1576.21	3603.40	0.00	0.00	0.00	0.00
18.	Mizoram	1877.78	3617.37	1927.49	2504.41	0.00	0.00	0.00	0.00
19.	Nagaland	2067.15	5469.34	6368.00	2025.11	0.00	0.00	0.00	0.00
20.	Odisha	12728.22	15200.00	11954.96	11826.82	14925.04	14728.52	11806.27	8385.00
21.	Rajasthan	9755.92	11000.00	10341.39	10240.58	8822.04	10190.00	11072.90	9131.83
22.	Sikkim	370.30	1250.30	1147.00	405.30	520.25	353.00	1497.62	453.33

	Grand Total	113264.14	139226.79	126581.37	125967.59	103999.38	113217.12	119502.23	106381.67
28.	West Bengal	5747.00	7000.00	5814.37	4504.51	5730.00	6233.00	5995.50	4997.11
27.	Uttarakhand	1530.36	92.02	0.00	677.56	805.83	0.00	0.00	0.00
26.	Uttar Pradesh	743.49	1514.74	1138.62	189.00	697.79	905.51	121.92	458.35
25.	Tripura	1218.99	1600.68	1280.99	1627.85	1183.94	2400.07	1345.76	1649.77
24.	Telangana	3894.40	6090.00	3608.05	4486.32	3541.00	4000.00	3845.35	4493.55
23.	Tamil Nadu	639.60	852.80	798.24	378.00	217.33	0.00	600.00	348.20